Papers laid on the Table of the House by Ministers/Members

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): माननीय अध्यक्ष जी, माननीय गृह मंत्री श्री अमित शाह जी की ओर से मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) भारत के संविधान के अनुच्छेद 356(3) के अंतर्गत मणिपुर राज्य के संबंध में संविधान के अनुच्छेद 356 के अंतर्गत राष्ट्रपति द्वारा जारी दिनांक 13 फरवरी, 2025 की उद्घोषणा, जो दिनांक 13 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 134(अ) में प्रकाशित हुई थी, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त उद्घोषणा के खंड (ग) के उपखंड (एक) के अनुसरण में राष्ट्रपति द्वारा किया गया दिनांक 13 फरवरी, 2025 का आदेश, जो दिनांक 13 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 135(अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2216/18/25]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I rise to lay on the Table a copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Law and Justice for the year 2025-2026.

[Placed in Library, See No. LT 2217/18/25]

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) सिक्का निर्माण अधिनियम, 2011 की धारा 25 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) सिक्का निर्माण (श्री अटल बिहारी वाजपेयी की जन्म शताब्दी के अवसर पर स्मारक सिक्का जारी किया

- जाना) नियम, 2024 जो दिनांक 23 दिसम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.779(अ) में प्रकाशित हुए थे।
- (दो) सिक्का निर्माण (भारत मौसम विज्ञान विभाग की 150वीं वर्षगांठ के अवसर पर स्मारक सिक्का जारी किया जाना) नियम, 2024, जो दिनांक 31 दिसम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.792(अ) में प्रकाशित हुए थे।
- (तीन) सिक्का निर्माण (श्री हरखचंद नाहटा के 25वें स्मरणोत्सव के अवसर पर स्मारक सिक्का जारी किया जाना) नियम, 2024, जो 31 दिसम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 793(अ) में प्रकाशित हुए थे।
- (चार) सिक्का निर्माण (भारत स्काउट और गाइड की 75वीं वर्षगांठ के अवसर पर स्मारक सिक्का जारी किया जाना) नियम, 2024, जो दिनांक 6 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 20(अ) में प्रकाशित हुए थे।
- (पांच) सिक्का निर्माण (संत शिरोमणि दिगम्बर जैनाचार्य विद्यासागर महामुनिराज के प्रथम समाधि दिवस पर स्मारक सिक्का जारी किया जाना) नियम, 2025, जो दिनांक 31 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 95(अ) में प्रकाशित हुए थे
- (छह) सिक्का निर्माण (जम्मू-श्रीनगर रेलवे लाइन के शुभारंभ की स्मृति में स्मारक सिक्का जारी किया जाना) नियम, 2025, जो दिनांक 6 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 119(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 2218/18/25]

- (2) सीमाशुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) सा.का.नि. 96(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा दिनांक 1 मार्च, 2011 की अधिसूचना संख्या 27/2011-सीमाशुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन।
 - (दो) सा.का.नि. 97(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनका आशय उन वस्तुओं पर आयात शुल्क की छूट प्रदान करना है, जिन्हें टैरिफ में युक्तिसंगत बनाया जा रहा है तथा एक व्याख्यात्मक ज्ञापन।
 - (तीन) सा.का.नि. 98(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे, तथा जिनके द्वारा दिनांक 30 जून, 2017 की अधिसूचना संख्या 50/2017-सीमाशुल्क में कतिपय संशोधन किए गए हैं ताकि बीसीडी से संबंधित परिवर्तनों को अधिसूचित किया जा सके तथा एक व्याख्यात्मक ज्ञापन।
 - (चार) सा.का.नि. 99(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे, तथा जिनके द्वारा दिनांक 1 फरवरी, 2021 की अधिसूचना संख्या 11/2021-सीमाशुल्क में कतिपय संशोधन किए गए हैं ताकि कतिपय वस्तुओं पर एआईडीसी की प्रभावी दरें निर्धारित की जा सकें तथा एक व्याख्यात्मक ज्ञापन।
 - (पांच) सा.का.नि. 100(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे, तथा जिनके द्वारा दिनांक 2 फरवरी, 2018 की अधिसूचना संख्या 11/2018-सीमाशुल्क में कतिपय संशोधन किए गए हैं ताकि विनिर्दिष्ट वस्तुओं पर सामाजिक कल्याण अधिभार

के संपूर्ण उद्ग्रहण से छूट दी जा सके तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 2219/18/25]

- (छह) सा.का.नि. 101(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे, तथा जिनके द्वारा दिनांक 30 अप्रैल, 2022 की अधिसूचना संख्या 22/2022-सीमाशुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन।
- (सात) सा.का.नि. 102(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे, तथा जिनके द्वारा दिनांक 20 अप्रैल, 2017 की अधिसूचना संख्या 16/2017-सीमाशुल्क में कतिपय संशोधन किए गए हैं तािक विनिर्दिष्ट दवा कंपनियों द्वारा चलाए जा रहे रोगी सहायता कार्यक्रम के तहत आपूर्ति के लिए कतिपय औषियों को छूट दी जा सके तथा एक व्याख्यात्मक ज्ञापन।
- (आठ) सा.का.नि. 103(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा दिनांक 30 जून, 2017 की अधिसूचना संख्या 57/2017 में कतिपय संशोधन किए गए हैं ताकि सेलुलर मोबाइल फोन के साथ-साथ अन्य उच्च प्रौद्योगिकी दूरसंचार उपकरणों के पुर्जों के विनिर्माण के लिए प्रयुक्त इनपुट/ पुर्जों पर बीसीडी दरों में परिवर्तन किया जा सके तथा एक व्याख्यात्मक ज्ञापन।
- (नौ) सा.का.नि. 104(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे, तथा जिनके द्वारा दिनांक 1 मार्च, 2002 की अधिसूचना संख्या 25/2002-सीमाशुल्क में कतिपय संशोधन किए गए हैं तािक मोबाइल फोन और बिजली से चलने वाले वाहनों की लिथियम-आयन बैटरी के विनिर्माण के लिए बेसिक सीमाशुल्क से छूट प्राप्त पूंजीगत वस्तुओं की पहले से

- विद्यमान सूची में पूंजीगत वस्तुओं को जोड़ा जा सके तथा एक व्याख्यात्मक ज्ञापन।
- (दस) सा.का.नि. 105(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा दिनांक 6 जुलाई, 2019 की अधिसूचना संख्या 19/2019 में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन।
- (ग्यारह) सा.का.नि. 106(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा दिनांक 13 जुलाई, 1994 की अधिसूचना संख्या 153/94-सीमाशुल्क में कतिपय संशोधन किए गए हैं तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 2220/18/25]

- 3) केन्द्रीय उत्पाद-शुल्क अधिनियम, 1944 की धारा 38 की उप-धारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-
 - (एक) सा.का.नि. 107(अ) जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा 30 जून, 2017 की अधिसूचना संख्या 11/2017-केन्द्रीय उत्पाद-शुल्क में कतिपय संशोधन किए गए हैं ताकि अमिश्रित डीजल पर अतिरिक्त उत्पाद-शुल्क के कार्यान्वयन की तारीख को बढ़ाया जा सके तथा एक व्याख्यात्मक ज्ञापन।
 - (दो) सीमाशुल्क (रियायती शुल्क दर पर या विनिर्दिष्ट अंतिम उपयोग के लिए माल का आयात) संशोधन नियम, 2025, जो दिनांक 1 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 108(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 2221/18/25]

- (4) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) 31.12.2024 को समाप्त तिमाही के लिए इंडस्ट्रियल इन्वेस्टमेंट बैंक ऑफ इंडिया लिमिटेड (आईआईबीआई के इक्किटी शेयरधारकों के लिए आईआईबीआई का स्वैच्छिक परिसमापन), कोलकाता के कार्यकरण की सरकार द्वारा समीक्षा।
 - (दो) 31.12.2024 को समाप्त तिमाही के लिए इंडस्ट्रियल इन्वेस्टमेंट बैंक ऑफ इंडिया लिमिटेड (आईआईबीआई के इक्किटी शेयरधारकों के लिए आईआईबीआई का स्वैच्छिक परिसमापन), कोलकाता पर परिसमापक का प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 2222/18/25]

कुमारी शोभा कारान्दलाजे (बंगलौर उत्तर): माननीय अध्यक्ष जी, मैं वर्ष 2025-2026 के लिए कर्मचारी राज्य बीमा निगम, नई दिल्ली के वित्तीय प्राक्कलनों और कार्य-निष्पादन बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूं।

[Placed in Library, See No. LT 2223/18/25]

? (व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Shri Kirti Vardhan Singh, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2022-2023, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of

the Indian Council of Forestry Research and Education, Dehradun, for the year 2022-2023.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the Annual Report (Hindi and English versions) of the Commission for Air Quality Management in National Capital Region and Adjoining Areas, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) A copy of the Control of Water Pollution (Grant, Refusal or Cancellation of Consent) Guidelines, 2025 (Hindi and English versions) published in Notification No. G.S.R. 85(E) in Gazette of India dated 30th January, 2025 under sub-section (3) of Section 63 of the Water (Prevention and Control of Pollution) Act, 1974.
- (6) A copy of the Control of Air Pollution (Grant, Refusal or Cancellation of Consent) Guidelines, 2025 (Hindi and English versions) published in Notification No. G.S.R. 84(E) in Gazette of India dated 29th January, 2025 under sub-section (2) of Section 53 of the Air (Prevention and Control of Pollution) Act, 1981.
- (7) A copy of the Ecomark Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 596(E) in Gazette of India dated 26th September, 2024 under Section 26 of the Environment (Protection) Act, 1986.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 2224/18/25]

- (9) A copy each of the following Notifications (Hindi and English versions) issued under Section 3 of the Environment (Protection) Act, 1986:-
 - S.O.3379(E) published in Gazette of India (i) 27th July, 2023 dated making certain **Notification** amendments in the No. S.O.555(E) dated 17th February, 2015, mentioned therein.
 - (ii) S.O.3385(E) published in Gazette of India 28th July, 2023 dated making certain **Notification** in the amendments No. 25th S.O.615(E) dated February. 2015. mentioned therein.
 - (iii) S.O.3384(E) published in Gazette of India 28th July, dated 2023 making certain amendments in the Notification No. 25th S.O.616(E) dated February, 2015, mentioned therein.
 - (iv) S.O.2651(E) published in Gazette of India 8th July, dated 2024 making certain the in **Notification** No. amendments 17th S.O.555(E) dated February, 2015. mentioned therein.
 - (v) S.O.2782(E) published in Gazette of India dated 16th July, 2024 making certain

amendments in the Notification No. S.O.608(E) dated 24th February, 2015, mentioned therein.

[Placed in Library, See No. LT 2225/18/25]

- (vi) S.O.3026(E) published in Gazette of India dated 29th July, 2024 making certain amendments in the Notification No. S.O.615(E) dated 25th February, 2015, mentioned therein.
- (vii) S.O.3548(E) published in Gazette of India dated 21st August, 2024 making certain amendments in the Notification No. S.O.221(E) dated 23rd January, 2015, mentioned therein.
- (viii) S.O.3740(E) published in Gazette of India dated 2nd September, 2024 making certain amendments in the Notification No. S.O.607(E) dated 24th February, 2015, mentioned therein.
- (ix) S.O.3754(E) published in Gazette of India dated 3rd September, 2024 making certain amendments in the Notification No. S.O.616(E) dated 25th February, 2015, mentioned therein.
- (x) S.O.1812(E) published in Gazette of India dated 7th June, 2017 notifying an area to an extent varying up to 13 Kilometers from the boundary of the Nalsarovar Bird Sanctuary in

the State of Gujarat, as Nalsarovar Bird Eco-Sensitive Zone.

[Placed in Library, See No. LT 2226/18/25]

- (xi) S.O.1865(E) published in Gazette of India dated 9th June, 2017 notifying an area to an extent of 1.0 Kilometer around the boundary of Gaga Sanctuary in the State of Gujarat, as the Gaga Sanctuary Eco-sensitive Zone.
- (xii) S.O.1942(E) published in Gazette of India dated 20th June, 2017 notifying an area to an extent varying from 1.0 Kilometers to 4.1 Kilometers from the boundary of Hingolgadh Wildlife Sanctuary in the State of Gujarat, as Hingolgadh Wildlife Sanctuary Eco-Sensitive Zone.
- (xiii) S.O.2149(E) published in Gazette of India dated 6th July, 2017 notifying an area to an extent varying from 1.0 Kilometers to 3.70 Kilometers around the boundary of Velavadhar Black Buck National Park in the State of Gujarat, as the Velavadhar Black Buck National Park Eco-Sensitive Zone.
- (xiv) S.O.3342(E) published in Gazette of India dated 16th October, 2017 notifying an area with an extent ranging from 0 Kilometer to 3.2 boundary **Kilometers** from the of the of the Jessore Wildlife protected area Amirgadh Dantivada Sanctuary in and Talukas in the State of Gujarat, as the

Jessore Wildlife Sanctuary Eco-Sensitive Zone.

(xv) S.O.4108(E) published in Gazette of India dated 29th December, 2017 notifying an area to an extent varying from 0.17 Kilometer to 4.25 Kilometers around the boundary of Rampara Wildlife Sanctuary in the State of Gujarat, as the Rampara Wildlife Sanctuary Eco-Sensitive Zone.

[Placed in Library, See No. LT 2227/18/25]

- (xvi) S.O.2950(E) published in Gazette of India dated 19th June, 2018 notifying an area to an extent upto one Kilometer from the boundary of the Khijadiya Bird Sanctuary in the State of Gujarat, as the Khijadiya Bird Sanctuary Eco-Sensitive Zone.
- (xvii) S.O.5138(E) published in Gazette of India dated 4th October, 2018 notifying an area to an extent from zero to 1.2 Kilometers around the boundary of the Wild Ass Sanctuary in the State of Gujarat, as the Wild Ass Sanctuary Eco-Sensitive Zone.
- (xviii) S.O.549(E) published in Gazette of India dated 30th January, 2019 notifying an area to an extent of 0(zero) to 19.67 Kilometers around the boundary of the Ratanmahal Wildlife Sanctuary in the State of Gujarat, as Ratanmahal Wildlife Sanctuary Eco-Sensitive Zone.

- (xix) S.O.1316(E) published in Gazette of India dated 11th March, 2019 notifying an area to an extent of 1.10 Kilometers to 4.98 Kilometer around the boundary of Jambugodha Wildlife Sanctuary in Panchmahal and Chhotaudepur Districts in the State of Gujarat, as Eco-Sensitive Zone.
- (xx) S.O.3150(E) published in Gazette of India dated 30th August, 2019 notifying an area to an extent varying from 0 (zero) to 1 Kilometer around the boundary of Kutch Desert Wildlife Sanctuary, in Kachchh District in the State of Gujarat, as Eco-Sensitive Zone.

[Placed in Library, See No. LT 2228/18/25]

- (xxi) S.O.4618(E) published in Gazette of India dated 9th November, 2021 notifying an area of 282.18 square kilometers to an extent varying from zero (0) to 3.519 Kilometers around the boundary Balaram Ambaji Wildlife Sanctuary in the State of Gujarat, as the Balaram Ambaji Wildlife Eco-Sensitive Zone.
- (xxii) S.O.4572(E) published in Gazette of India dated 18th October, 2024 making certain amendments in the Notification No. S.O.1812(E) dated 7th June, 2017, mentioned therein.
- (xxiii) S.O.740(E) published in Gazette of India dated 17th February, 2021 making certain amendments in the Notification No.

- S.O.191(E) dated 27th January, 2010, mentioned therein.
- (xxiv) S.O.3371(E) published in Gazette of India dated 18th August, 2021 notifying an area to an extent of 100 metres uniform around the boundary of Nahar Wildlife Sanctuary, in Rewari District in the State of Haryana, as Eco-Sensitive Zone.
- (xxv) S.O.4704(E) published in Gazette of India dated 28th October, 2024 making certain amendments in the Notification No. S.O.68(E) dated 10th January, 2017, mentioned therein.
- (xxvi) S.O.4874(E) published in Gazette of India dated 11th November, 2024 notifying an area to an extent varying from 1.0 Km to 2.035 Km from the boundary of the Sukhna Wildlife Sanctuary in the State of Haryana, as Sukhana Wildlife Eco-Sensitive Zone.
- (xxvii) S.O.3682(E) published in Gazette of India dated 13th September, 2021 notifying an area to an extent varying from 0.38 kilometer to 2.042 kilometers around the boundary of the Sri Renuka ji Wildlife Sanctuary, in Sirmaur District in the State of Himachal Pradesh, as the Sri Renuka ji Wildlife Sanctuary Ecosensitive Zone.
- (xxviii) S.O.4615(E) published in Gazette of India dated 9th November, 2021 notifying an area to an extent varying from 0 (zero) to 2.7 Kilometers around the boundary of Kanawar

Wildlife Sanctuary, in the Kullu District, in the State of Himachal Pradesh, as the Kanawar Wildlife Sanctuary Eco-Sensitive Zone.

- (xxix) S.O.4793(E) published in Gazette of India dated 22nd November, 2021 notifying an area to an extent varying from 50 meters to 2.21 kilometers around the boundary of the Kais Wildlife Sanctuary, in the Kullu District in the State of Himachal Pradesh, as the Kais Wildlife Sanctuary Eco-Sensitive Zone.
- S.O.41(E) published in Gazette of India dated 5th January, 2022 notifying an area to an extent varying from 50 meters to 2 kilometers around the boundary of the Shikari Devi Wildlife Sanctuary, in Mandi District in the State of Himachal Pradesh, as the Shikari Devi Sanctuary Eco-Sensitive Zone.

[Placed in Library, See No. LT 2229/18/25]

- (xxxi) S.O.39(E) published in Gazette of India dated 5th January, 2022 notifying an area to an extent varying from 0.5 kilometers to 3.26 kilometers around the boundary of Chail Wildlife Sanctuary, in Solan and Shimla Districts in the State of Himachal Pradesh, as the Chail Wildlife Sanctuary Eco-sensitive Zone.
- (xxxii) S.O.65(E) published in Gazette of India dated 5th January, 2022 notifying an area to an extent varying from 0 (zero) to 1 kilometers around the boundary of Dhauladhar Wildlife

Sanctuary, in Kangra District in the State of Himachal Pradesh, as the Dhauladhar Wildlife Sanctuary Eco-sensitive Zone.

- (xxxiii) S.O.152(E) published in Gazette of India dated 12th January, 2022 notifying an area to an extent varying from zero to 1.75 kilometers around the boundary of Khokhan Wildlife Sanctuary in Kullu District in the State of Himachal Pradesh, as the Khokhan Wildlife Sanctuary Eco-sensitive Zone.
- (xxxiv) S.O.172(E) published in Gazette of India dated 13th January, 2022 notifying an area to an extent varying from zero to 8.064 kilometers around the boundary of Col. Sher Jung National Park, in Sirmaur District in the State of Himachal Pradesh, as the Col. Sher Jung National Park Eco-sensitive Zone.
- (xxxv) S.O.415(E) published in Gazette of India dated 1st February, 2022 notifying an area to an extent varying from zero to 3.3 kilometers around the boundary of Gamgul-Siyabehi Wildlife Sanctuary, in Chamba District in the State of Himachal Pradesh, as the Eco-Sensitive Zone.

[Placed in Library, See No. LT 2230/18/25]

(xxxvi) S.O.409(E) published in Gazette of India dated 1st February, 2022 notifying an area to an extent varying from zero to 1 kilometers around the boundary of Tundah Wildlife Sanctuary, in Chamba District in the State of

- Himachal Pradesh, as the Tundah Wildlife Sanctuary Eco-sensitive Zone.
- (xxxvii) S.O.1331(E) published in Gazette of India dated 25th March, 2022 notifying an area to an extent varying from 0 (zero) to 1.00 kilometers around the boundary of Nargu Wildlife Sanctuary, in Mandi and Kullu District in the State of Himachal Pradesh, as the Ecosensitive Zone.
- (xxxviii) S.O.2135(E) published in Gazette of India dated 6th May, 2022 notifying an area to an extent varying from 1.5 Kilometer to 11 kilometer around the boundary of Kibber Wildlife Sanctuary, in Lahaul and Spiti Districts in the State of Himachal Pradesh, as the Eco-sensitive Zone.
- (xxxix) S.O.2629(E) published in Gazette of India dated 5th July, 2024 making certain amendments in the Notification No. S.O. 1858(E) dated 8th June, 2017, mentioned therein.
- (xl) S.O.3249(E) published in Gazette of India dated 12th August, 2024 making certain amendments in the Notification No. S.O. 838(E) dated 16th March, 2017, mentioned therein.

[Placed in Library, See No. LT 2231/18/25]

(xli) S.O.2680(E) published in Gazette of India dated 10th July, 2024 making certain amendments in the Notification No. S.O.

- 1813(E) dated 7th June, 2017, mentioned therein.
- (xlii) S.O.2775(E) published in Gazette of India dated 12th July, 2021 notifying an area to an extent varying from zero to 1.0 kilometer around the boundary of Kugti Wildlife Sanctuary, in Chamba District in the State of Himachal Pradesh, as the Eco-sensitive Zone.
- (xliii) S.O.2128(E) published in Gazette of India dated 1st June, 2021 notifying an area to an extent varying from 0 (zero) to 1.850 kilometers around the boundary of Ramnagar Wildlife Sanctuary, in Jammu District in the Union Territory of Jammu and Kashmir, as the Eco-sensitive Zone.
- (xliv) S.O.2406(E) published in Gazette of India dated 18th June, 2021 notifying an area to an extent varying from 0 (zero) to 1.0 kilometer around the boundary of Hirpora Wildlife Sanctuary, in Shopian District in Jammu and Kashmir, as the Eco-sensitive Zone.
- (xlv) S.O.4262(E) published in Gazette of India dated 14th October, 2021 notifying an area to an extent varying from 0.51 kilometers to 10.106 kilometers around the boundary of Kishtwar High Altitude National Park, in the Union territory of Jammu and Kashmir, as the Kishtwar High Altitude National Park Ecosensitive Zone.

[Placed in Library, See No. LT 2232/18/25]

- (xlvi) S.O.210(E) published in Gazette of India dated 17th January, 2022 notifying an area of 72.42 square Kilometers to an extent varying from (0) Zero to 3.459 kilometers around the boundary of Surinsar-Mansar Wildlife Sanctuary, in the Union territory of Jammu and Kashmir, as the Surinsar-Mansar Wildlife Sanctuary Eco-sensitive Zone.
- (xlvii) S.O.1330(E) published in Gazette of India dated 25th March, 2022 notifying an area to an extent varying from 0 (Zero) to 5 kilometers around the boundary of Kazinag National Park, Limber Wildlife Sanctuary and Lachipora Wildlife Sanctuary, in the Union Territory of Jammu and Kashmir, as Kazinag National Park, Limber Wildlife Sanctuary and Lachipora Wildlife Sanctuary Eco-sensitive Zone.
- (xlviii) S.O.2141(E) published in Gazette of India dated 9th May, 2022 notifying an area to an extent varying from Zero (0) to 4.1 kilometers around the boundary of Gulmarg Wildlife Sanctuary, in Baramulla District in the Union Territory of Jammu and Kashmir, as the Gulmarg Wildlife Sanctuary Eco-sensitive Zone.
- (xlix) S.O.2002(E) published in Gazette of India dated 16th May, 2024 notifying an area of 200 meters to 13.15 Kilometers from the boundary of Dachigam National Park, Thajwas (Baltal)

Wildlife Sanctuary and Overa-Aru Wildlife Sanctuary, in the Union Territory of Jammu and Kashmir, as ?Dachigam National Park, Thajwas (Baltal), Wildlife Sanctuary and Overa-Aru Wildlife Sanctuary Eco-sensitive Zone.?

- **(I)** S.O.3141(E) published in Gazette of India 14th July, 2023 dated making certain the Notification amendments in No. 29th S.O.680(E) dated March, 2012. mentioned therein.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 2233/18/25]

? (व्यवधान)

माननीय अध्यक्ष: आइटम नम्बर ७, श्री सुकान्त मजूमदार।

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. SUKANTA MAJUMDAR):

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the English and Foreign Languages University, Hyderabad, for the year 2023-2024.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2234/18/25]

- (3) (i) A copy each of the Annual Report (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the years 2020-2021 and 2021-2022.
 - (ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the English and Foreign Languages University, Hyderabad, for the years 2020-2021 and 2021-2022.
- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2235/18/25]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Punjab, Bathinda, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Central University of Punjab, Bathinda, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Punjab, Bathinda, for the year 2023-2024.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5)

above.

[Placed in Library, See No. LT 2236/18/25]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Rajasthan, Ajmer, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Central University of Rajasthan, Ajmer, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Rajasthan, Ajmer, for the year 2023-2024.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 2237/18/25]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Andhra Pradesh, Janthaluru, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Andhra Pradesh, Janthaluru, for the year 2023-2024.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 2238/18/25]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Jharkhand, Ranchi, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Central University of Jharkhand, Ranchi, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Jharkhand, Ranchi, for the year 2023-2024.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 2239/18/25]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Odisha, Koraput, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Central University of Odisha, Koraput, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Odisha, Koraput, for the year 2023-2024.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 2240/18/25]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Maulana Azad National Urdu University, Hyderabad, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2023-2024.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 2241/18/25]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi University, Arunachal Pradesh, Doimukh, for the year 2022-2023.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Rajiv Gandhi University, Arunachal Pradesh, Doimukh, for the year 2022-2023, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi University, Arunachal Pradesh, Doimukh, for the year 2022-2023.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 2242/18/25]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tamil Nadu, Thiruvarur, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tamil Nadu, Thiruvarur, for the year 2023-2024.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT 2243/18/25]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Karnataka, Kalaburgi, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Central University of Karnataka, Kalaburgi, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Karnataka, Kalaburgi, for the year 2023-2024.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 2244/18/25]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Sikkim University, Gangtok, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Sikkim University, Gangtok, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sikkim University, Gangtok, for the year 2023-2024.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT 2245/18/25]

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of South Bihar, Gaya, for the year 2022-2023.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Central University of South Bihar, Gaya, for the year 2022-2023, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of South Bihar, Gaya, for the year 2022-2023.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT 2246/18/25]

- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Gujarat, Gandhinagar, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of Central University of Gujarat, Gandhinagar, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Gujarat, Gandhinagar, for the year 2023-2024.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No. LT 2247/18/25]

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, Bhopal, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, Bhopal, for the year 2023-2024.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 2248/18/25]

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Berhampur, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Berhampur, for the year 2023-2024.
- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 2249/18/25]

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Guru Ghasidas Vishwavidyalaya, Bilaspur for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2023-2024.
- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(33) above.

[Placed in Library, See No. LT 2250/18/25]

माननीय अध्यक्ष: आइटम नम्बर ८, श्री हर्ष मल्होत्रा।

...(व्यवधान)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री; तथा सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा) : माननीय अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- (1) (एक) भारतीय दिवाला और शोधन अक्षमता बोर्ड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) भारतीय दिवाला और शोधन अक्षमता बोर्ड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2251/18/25]

- (3) (एक) विनिधानकर्ता शिक्षा और संरक्षण निधि प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) विनिधानकर्ता शिक्षा और संरक्षण निधि प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2252/18/25]

- (5) दिवाला और शोधन अक्षमता संहिता, 2016 की धारा 241 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) : -
 - (एक) भारतीय दिवाला और शोधन अक्षमता बोर्ड (आदर्श उप-विधि और दिवाला वृत्तिक एजेंसियों का शासी बोर्ड) (संशोधन) विनियम, 2025, जो दिनांक 29 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या आईबीबीआई/2024-25/जीएन/आरईजी117 में प्रकाशित हुए थे।
 - (दो) भारतीय दिवाला और शोधन अक्षमता बोर्ड (निरीक्षण और जांच) (संशोधन) विनियम, 2025, जो दिनांक 29 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या आईबीबीआई/2024-25/जीएन/आरईजी118 में प्रकाशित हुए थे।
 - (तीन) भारतीय दिवाला और शोधन अक्षमता बोर्ड (शिकायत और शिकायत हैंडलिंग प्रक्रिया) (संशोधन) विनियम, 2025, जो दिनांक 29 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या आईबीबीआई/2024-25/ जीएन/आरईजी119 में प्रकाशित हुए थे।
 - (चार) भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) (संशोधन) विनियम, 2025, जो दिनांक 29 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या आईबीबीआई/2024-25/जीएन/ आरईजी120 में प्रकाशित हुए थे।
 - (पांच) भारतीय दिवाला और शोधन अक्षमता बोर्ड (परिसमापन प्रक्रिया) (संशोधन) विनियम, 2025, जो दिनांक 29 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या आईबीबीआई/2024-25/जीएन/आरईजी121 में प्रकाशित हुए थे।
 - (छह) भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) (संशोधन)

विनियम, 2025, जो दिनांक 3 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या आईबीबीआई/2024-25/ जीएन/आरईजी122 में प्रकाशित हुए थे।

[Placed in Library, See No. LT 2253/18/25]

माननीय अध्यक्ष: माननीय संसदीय कार्य मंत्री जी, आप बोलिए।

...(व्यवधान)